

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
BHUPESH STEEL PRIVATE LIMITED OPERATING IN STEEL SECTOR AT
SONIPAT, HARYANA & DELHI

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

S.No	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	BHUPESH STEEL PRIVATE LIMITED PAN: AAACB0972H CIN: U74899DL1988PTC033862
2.	Address of the registered office	A-48, IIND FLOOR WAZIRPUR INDUSTRIAL AREA, DELHI, Delhi, India, 110052.
3.	URL of website	NOT AVAILABLE
4.	Details of place where majority of fixed assets are located	KHEWRA ROAD, BAHALGARH, SONIPAT, HARYANA
5.	Installed capacity of main products/ services	NOT AVAILABLE
6.	Quantity and value of main products/ services sold in last financial year	NOT AVAILABLE
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Available balance sheet is for the FY 2020-21. https://drive.google.com/drive/folders/1QpjOFKnbKTXmZLcPwz7FLsIBFXREiljw?usp=drive-link
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Available balance sheet is for the FY 2020-21. https://drive.google.com/drive/folders/1QpjOFKnbKTXmZLcPwz7FLsIBFXREiljw?usp=drive-link
10.	Last date for receipt of expression of interest	12-07-2024
11.	Date of issue of provisional list of prospective resolution applicants	17-07-2024
12.	Last date for submission of objections to provisional list	22-07-2024
13.	Date of issue of final list of prospective resolution applicants	24-07-2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	25-07-2024
15.	Last date for submission of resolution plans	24-08-2024
16.	Process email id to submit Expression of Interest	cirp.bspl@gmail.com

Note: The PRAs shortlisted in the Final List of PRAs issued on 17.04.2024 and have their EMDs deposited with the RP pursuant to the Second publication of Form-G on 24.03.2024 shall continue to exist as Eligible PRA and need not re-submit their EOI.



cont. 1.2

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Sd/-

Anil Kumar Mittal

Resolution Professional

For BHUPESH STEEL PRIVATE LIMITED

Registration Number: IBBI/TPA-002/IP-N00742/2018-2019/12263

Regd Add: 5/99, Sector-2, Rajender Nagar, Sahibabad, Ghaziabad, Uttar Pradesh- 201005

Correspondence address: c/o Resurgent Resolution Professional LLP,
Unitech Business Zone, 9th Floor, Tower-C, The Close South, Sector-50, Gurugram-122018

Date: 27.06.2024

Place: Delhi-NCR

